

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
STARWORT ENGINEERS PRIVATE LIMITED OPERATING IN CIVIL ENGINEERING
BUSINESS AT MUMBAI)

(Under sub-regulation (1) of the regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Starwort Engineers Private Limited CIN: U74210MH1993PTC072015 PAN: AAFCS2406L
2.	Address of the registered office	Office of corporate debtor: Mayuresh Cosmos, 10th Floor, Plot no.37, Sector 11 C.B.D. Belapur, Navi Mumbai- 400614
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	As per latest available Financial Statement for F.Y. 2022-23 Quantity: Nil Value – Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Deemed Resolution Professional at cirp.starwortengineers@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Deemed Resolution Professional at cirp.starwortengineers@gmail.com
10.	Last date for receipt of expression of interest	23-10-2024
11.	Date of issue of provisional list of prospective resolution applicants	31-10-2024
12.	Last date for submission of objections to provisional list	05-11-2024
13.	Date of issue of final list of prospective resolution applicants	13-11-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-11-2024
15.	Last date for submission of resolution plans	18-12-2024
16.	Process email id to submit Expression of Interest	cirp.starwortengineers@gmail.com



RDAphale
5/1-

Rajendra D. Aphale
Deemed Resolution Professional
Starwort Engineers Private Limited
IBBI Reg. No. IBBI/PA-002/IP-N01002/2020-21/13258
AFA Validity Date: 25th October 2024

Date: 8th September, 2024

Place: Mumbai